

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
SUPPLEMENTARY CAUSE LIST DATED **12.08.2026** (WEDNESDAY)
CHENNAI BENCH (**HYBRID MODE**)

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Note: No Mention will be permitted without prior consent of the other side.

10:25 AM

**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Orders

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 292/2026 For Exemption IA No. 823/2026 For Stay IA No. 824/2026	Deloitte Touche Tohmatsu India LLP Vs IDBI Bank Ltd & 2 Ors. WITH	Mr. Gautam S Raman	Mr. Pranava Charan R1
2.	Comp App (AT) (CH) (Ins) No. 293/2026 For Exemption IA No. 827/2026 For Stay IA No. 828/2026	Dr. Savan Godiawala Deloitte Touche Tohmatsu India LLP Vs IDBI Bank Ltd & 2 Ors.	Mr. Manmeet Singh	Mr. Pranava Charan R1

10:30 AM

**In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Admission (Fresh Case)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 399/2026 For Stay IA No. 1140/2026 To dispense with IA No. 1141/2026 For Direction IA NO. 1142/2026	The English Electric Employees Welfare Association Vs CA Mahalingam Suresh Kumar, RP of Real Value Promoters Pvt Ltd & 7 Ors.	Ms. M Pushpavalli	

Admission – Notice Ordered

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT) (CH) (Ins) No. 292/2026 For Exemption IA No. 823/2026 For Stay IA No. 824/2026	Deloitte Touche Tohmatsu India LLP Vs IDBI Bank Ltd & 2 Ors. WITH	Mr. Gautam S Raman	Mr. Pranava Charan R1
3.	Comp App (AT) (CH) (Ins) No. 293/2026 For Exemption IA No. 827/2026 For Stay IA No. 828/2026	Dr. Savan Godiawala Deloitte Touche Tohmatsu India LLP Vs IDBI Bank Ltd & 2 Ors.	Mr. Manmeet Singh	Mr. Pranava Charan R1

02:00 PM

For Hearing

With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT) (CH) (Ins) No. 620/2025 For Stay IA No. 1723/2025 For Direction IA No. 238/2026 For Additional Docs. IA No. 1005/2026	Kiran Ranjit Soundarajan, Suspended Director of Soundararaja Mills Ltd Vs Nimbark Fashions Ltd & Anr	Mr. R Swarnavel	Mr. P Raj Kumar Jhabakh R1 Mr. Abdul Rahman R2

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in